

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 607 of 2020

In the matter of:

Ashok Kumar

....Appellant

Vs.

K T C Foods Pvt. Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap & Mr. Ankit Sharma, Advocates.

**For Respondents: Mr. Vijay K. Singh & Ms. Vijaya Singh, For R-1 & 2.
Mr. Anuj Singh, Mr. Ritoban Sarkar & Mr. Gaurav Sethi, For R-3.**

With

Company Appeal (AT) (Ins.) No. 650 of 2020

In the matter of:

Shiv Shakti Inter Globe Exports (P) Ltd.

....Appellant

Vs.

K T C Foods (P) Ltd. & Anr.

....Respondents

Present

For Appellant: Mr. Vijay K. Singh & Ms. Vijaya Singh, Advocates.

**For Respondents: Mr. Ritoban Sarkar & Mr. Gaurav H Sethi, For R-1 & 2.
Mr. Anuj Singh, For R-2.**

ORDER
(Virtual Mode)

05.03.2021: From the perusal of the Order dated 22nd February, 2021 in Company Appeal (AT) (Ins.) No. 607 of 2020 Parties were directed to file 'Written Submissions' along which they have not complied with. Learned Counsels for the Parties are directed to file their short 'Notes of Written Submissions' not exceeding three pages along with supported case laws within a week.

In Company Appeal (AT) (Ins.) No. 650 of 2020 Learned Counsel for the Appellant have filed their 'Written Submissions' along with the Citations on 3rd March, 2021, which is taken on record.

Learned Counsel for the Respondent Nos. 1 & 2 have also filed their 'Written Submissions' which is also taken on record.

List these Appeals for further '**Hearing**' on **6th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/RR